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NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

TP No. 135/397-398/NCLT/AHM/2016 (New)
CP No. 68/397-398/CLB/MB/2014 (Old)

Coram: **Present: Hon'ble Mr. BIKKI RAVEENDRA BABU**
MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.03.2017

Name of the Company: Manojkumar T. Mevalal & Ors.
V/s.
Venus Lifestyles Ltd. & Ors.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.				
2.				

ORDER

None present for both parties.

Respondents not filed their detailed reply as per the order dated 30.09.2016. Respondents not paid cost as per the order dated 30.01.2017. No representation for the Respondents. It is treated that Respondents have no reply. Petitioner shall serve copy of this order on Respondents and file proof of service.

List the matter on 20.04.2017 for final hearing

1/3/17

BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 1st day of March, 2017.